

(c) and (d) No, Sir.

(e) No, Sir.

(f) Question does not arise.

(g) Implementation of Official Language is done through the spirit of restraint, patience and cooperation. However, all the Heads of Departments are responsible for implementation of Rules, Acts and Instructions in this regard. To keep a watch over this inspection of various offices are conducted from time to time.

› **Terrorists Arrested by Delhi Police**

3743. SHRI CHETAN CHAUHAN:
SHRI CHAMAN LAL GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists, subversives and Pak spies arrested by the Delhi Police during each of the last three years till date;

(b) the number of such anti-national elements handed over to Jammu and Kashmir Police;

(c) the countries to which these terrorists belong and the action taken against them;

(d) whether some of such arrested persons had links with bureaucrats and police officials;

(e) if so, the details thereof;

(f) whether some of such terrorists/subversives in their interrogation revealed their involvement in political activities and transportation of the arms/ammunition and explosives; and

(g) if so, the details thereof and the action taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The number of such persons arrested by Delhi Police during the period in question is as under:—

Year	Number of persons arrested
1995	28
1996	65
1997	40
1998 (upto 30.11.98)	64

(b) The requisite information is as under:

Year	Number
1995	8
1996	24
1997	3
1998 (upto 30.11.98)	Nil

(c) The requisite information is as under:

Switzerland	1
Iran	2
Pakistan	19
Bangladesh	4
Myanmar (Burma)	1
India	170
	197

Of these, 35 militants were handed over to Jammu and Kashmir and one each to Punjab, Maharashtra and Central Bureau of Investigation. Of the remaining, four were acquitted, two discharged, one convicted and 152 are facing trial in the court.

(d) No, Sir.

(e) Does not arise.

(f) and (g) With the arrest of some of the subversives during 1998, 25 incidents out of a total of 31 incidents of bomb-blasts in Delhi and 16 incidents of bomb-blasts in neighbouring States were solved. These arrests also led to recovery of 40 Kgs. of RDX, 60 Kgs. of explosives power, 3 Kgs. of PETN, 10 slabs of TNT, 2 hand grenades, 4 ABCD timers, 60 detonators, 2 AK series rifles and 69 pistols/revolvers. These arrested subversives have been, *inter alia*, charged of waging war against the Government of India.